

**NATIONAL CONSUMER DISPUTES REDRESSAL COMMISSION  
GOVERNMENT OF INDIA**

Tele No.24608715  
Fax No.24651505

Upbhokta Nyay Bhawan  
'F' Block, GPO Complex, INA  
New Delhi – 110023

No.Admn./Gen/NCDRC/2017-18

16<sup>th</sup> December, 2020

**NOTICE**

1. Considering the hardships faced by the Learned Counsel/Parties, with regard to non-receipt of LINK/PIN for Virtual Hearing in time, the Registry of the National Consumer Disputes Redressal Commission has deputed the following officials to be present at the designated telephone numbers from 09:30 a.m. to 10.30 a.m. to attend the telephone calls of the Learned Counsels/Parties with regard to non-receipt of LINK/PIN.

| Sl. No. | Section  | Name of the official                | Telephone Numbers | Time                       |
|---------|--|-------------------------------------|-------------------|----------------------------|
| 1.      | Revision Petition<br>(non-receipt of<br>LINK/PIN in RP cases)  | Ms. Abha Sood<br>Personal Assistant | 011-24608773      | 9.30 a.m. to<br>10.30 a.m. |
| 2.      | First Appeal<br>(non-receipt of<br>LINK/PIN in FA cases)       | Mohd. Shoaib,<br>LDC                | 011-24608791      | 9.30 a.m. to<br>10.30 a.m. |
| 3.      | Consumer Complaint<br>(non-receipt of<br>LINK/PIN in CC cases) | Ms. Sapna,<br>Clerk (OS)            | 011-24608854      | 9.30 a.m. to<br>10.30 a.m. |

2. As regards the problems faced by the Learned Counsel/Parties in joining or connecting the hearing of their cases through Video Conferencing, the following official has been deputed to attend the telephone calls at the designated telephone number from 09.30 a.m. to 11.00 a.m.

|    |                             |  |              |                            |
|----|-----------------------------|--|--------------|----------------------------|
| 1. | Mr. Ankit Khandewal,<br>UDC | Computer Section<br>(with regard to<br>problems in joining<br>the court room(s)) | 011-24608812 | 9.30 a.m. to<br>11.00 a.m. |
|----|-----------------------------|--|--------------|----------------------------|

By Order



(S. Hanumantha Rao)  
Joint Registrar

Copy to:

1. All concerned.
2. Section Officer (Computer), NCDRC – with the directions to upload this Notice on the website of NCDRC.